## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/188 & 189/2017

IN

PETITION NUMBER

: TCP/208/2016

NAME OF THE PETITIONER(S)

: P. Shanmugam & 6 others

NAME OF THE RESPONDENT(S)

: M/s Shanti Electricals Agency Private Limited & 4 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Pahul Balaji Vishnu Moham

Respondents 2-4

2. R. Shankan Navayom Senior Advocate

A P.G. ridhauan

emdertating to file vakalát for RI

P.H. Arvindh Pandian 3.

senier Adu. for

M Szicharan Rangarajon Athriban Vijery AIL

council for

Athiban

## **ORDER**

Shri P H Arvindh Pandian, Senior Counsel representing the petitioners present. Shri R Shankar Narayanan, counsel for R1 present and undertakes to file vakalat on behalf of R1. Shri Rahul Balaji, Counsel for R2 to R4 present. Counsel for petitioners filed memo with a prayer to pass interim reliefs in relation to Item Nos. 9.1(B), 9.10 and 9.17. Counsel for the respondents prayed short time for filing counter. Counsel for petitioner stated that time was already granted to the respondents for filing reply in relation to the grant of interim prayers as per order dated 2.11.2017. Time is extended finally at request for filing counter. Put up on 20.11.2017 at 10.30 A.M.

- Sd-

K Anantha Padmanabha Swamy Member (Judicial)

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